12.00 Noon

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Environment and Forests

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA) : Sir, I, on behalf of Shri T. R. Baalu, lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under Section 26 of the Environment (Protection) Act, 1986:-

- S.O. No. 1148 (E) dated 21st November, 2001 amending the Ministry of Environment and Forests Notification No. S.O. 60(E) dated 27th January, 1994. [Placed in Library. *See* No. L.T., 4637/01]
- (2) S.O. No. 1224 (E) dated I8th December, 2001 amending the Ministry of Environment and Forests Notification No. S.O. 884(E) dated 19th December, 1996. [Placed in Library. *See* No. L.T. 5198/02]
- I. Report and Accounts (2000-01) of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati and related papers.

II. Report and Accounts (2000-01) of the Peddy Processing Research Centre, Thanjavur and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (PROF. CHAMAN LAL GUPTA) : Sir, I lay on the Table :-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (a) Nineteenth Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

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